

Date	Office Note	Order of the Tribunal
	20/11/11	C CA-80/05 in OA 1396/03
		21/10/2005 Hon Mr. A.K. Bhatnagar, J. Hon. Mr. D.R. Pawar, A.J. Heard Shri Satish Dwivedi counsel for the applicant issued notice to the respondents return within 4 weeks. List this case on 12/12/05. AM. JM.
	OR Notice issued. No Undeliver notice return back so far. Ans 06/11/05	(W) 12.12.05 Hear. Mr. K.B.S. Rajan, J.M. Hear. Mr. A.K. Singh, A.M. Sri S. Dwivedi, learned counsel for applicant submits that the order has been complied with. Hence, the C.C. is disposed of as not pressed. Sri Saurabh for Sri K. Gaur, learned Counsel for Respondents is present. AM. JM.